NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/61/2017

NAME OF THE PETITIONER(S) : NIMISHA NIHAR DOCTOR

NAME OF THE RESPONDENT(S)

: Malabar ENVIRO VISION PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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DHIREN R DAVE PEKKISMEN

ORDER

PCS representing the petitioner present. PCS representing the respondents present and filed an application regarding the maintainability of the CP. PCS representing the petitioner prayed for time to file reply. Time is enlarged at request to file reply and also to make submissions by both the parties. Put up on 01.02.2018.

- 59 -S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

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